

Annexure B														
Name of the corporate debtor: Pratibha Skyscrapers Private Limited; Date of commencement of Liquidation: 13th July, 2022; List of creditors as on: 05th August,2026														
List of unsecured financial creditors														
(Amount in ₹.)														
Sr. No.	Name of creditor	Details of claim received		Details of claims admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Kotak Mahindra Prime Ltd	23.08.2022	22,47,974	22,47,974	Unsecured	-	-	No	0.09	0	0	0	0	No
2	Kai Bhimrao Jyoti Chavan Multistate Co-Op Credit Society Limited	13.02.2020	1,19,64,018	1,19,64,018	Unsecured	-	-	No	0.50	0	0	0	0	In accordance with Regulation 12 of IBBI (Liquidation Process) (Second Amendment) Regulation, 2022, the said Unsecured Creditor (Kia Bhimrao Jyoti Chavan Multistate Co-op Credit Society) has not submitted his claim during Liquidation, therefore the claims submitted and duly collated by the RP during CIRP has been admitted in liquidation.
Total			1,42,11,992	1,42,11,992		0	0		0.60	0	0	0	0	